

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF VNV PRODUCTIONS
PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	VNV Productions Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	25th June,2002
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U92110MH2002PTC136304
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	201-202, Chamunda Nivas,B Wing, Behind Shalimar Apartment, Tagore Road,Santacruz West, Mumbai – 400054.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	14 th November, 2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	14 th November,2019, being the date of order of NCLT. (Order was downloaded by me on 20 th November,2019)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name:Vinodkumar Pukhraj Ambavat Registered Address: Room No.40, 9/15, Morarji Velji Bldg, 1 st Floor, Dr. M.B. Velkar Street, Kalbadevi Road, Mumbai – 400 002. Email Id – insolvency.vnv@gmail.com vinod.ambavat@ajallp.com Registration Number: IBBI/IPA-001/IP-P00420/2017- 2018/10743
9.	LAST DATE FOR SUBMISSION OF CLAIMS	20 th December,2019

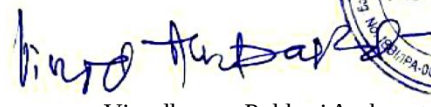
Notice is hereby given that the Hon'ble National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the VNV Productions Private Limited on 14th November, 2019.

The stakeholders of VNV Productions Private Limited are hereby called upon to submit a proof of their claims, on or 20th December,2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:


Vinodkumar Pukhraj Ambavat

Insolvency Professional

Registration No.: IBBI/IPA-001/IP-P00420/2017-2018/10743

Date and Place:
22nd November,2019, Mumbai